

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-106-2020**

Vipin Khadiya ... Applicant

Versus

State of Goa & Anr. ... Respondents

Shri Rohan Desai, Advocate for the Applicant.

Shri Mahesh Amonkar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 10 DECEMBER 2020****P.C. :**

Shri M. Amonkar, the learned Additional Public Prosecutor, seeks time.

2. Post the matter on 17.12.2020.

DAMA SESHADRI NAIDU, J.

NH